

15.30 hrs.

CONSTITUTION (AMENDMENT)  
BILL\*

*Amendment of Eighth Schedule*

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI CHITTA BASU: I introduce the Bill.

15.31 hrs.

CONSTITUTION (AMENDMENT)  
BILL\*

*Amendment of article 31C, omission of Part XIVA, etc.*

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI CHITTA BASU: I introduce the Bill.

15.32 hrs.

CONSTITUTION (AMENDMENT)  
BILL\*

*(Amendment of article 311)*

SHRI CHITTA BASU (Barasat): I beg to move for leave to introduce a

Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI CHITTA BASU: I introduce the Bill.

15.33 hrs.

CONSTITUTION (AMENDMENT)  
BILL\*

*(Amendment of articles 102 and 103.)*

PROF. MADHU DANDAVATE (Rajapur): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

PROF. MADHU DANDAVATE: I introduce the Bill.

15.34 hrs.

ALIGARH MUSLIM UNIVERSITY  
(RESTORATION OF MINORITY  
CHARACTER) BILL\*

SHRI RAM JETHMALANI (Bombay North West): I beg to move for leave to introduce a Bill to declare the minority character of the Aligarh Muslim University.

MR. CHAIRMAN: The question is:

"That leave be granted to introduce a Bill to declare the minority